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Rise in Prices of Gold

ao8a. SHRI YOGENDRA SHARMA: Will the Minister of FINANCE be pleased

- (a) whether it is a fact that the price of gold in the market has been rising steadily in the recent months; and
- (b) if so, what is the prevailing price of Gold per ten grammes and how doe3 it compare with its price in the corresponding period during the last year and immediately before the gold auctions by the Reserve Bank of India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Gold prices in India generally remained in the range of Rs. 675 to 695 per ten grammes during the first seven months of 1978, except for a short period in March, 1978 when the price sharply fell to Rs. 636 per ten gms. following the announcement of the Government decision to commence the sale vernment decision to commence the sale of gold. The prices have since started rising in August, 1978 primarily due to the steep rise in the international price of

(b) The price of gold in Bombay on 16-8-78 was Rs. 745 per ten grammes as compared to Rs. 611 on 16-8-1977. The price of gold in Bombay on 2-5-1978 i.e. immediately before the first auction held on 3-5-1978 was Rs. 685 per ten gms.

Filling op of posts in the New India Assurance Company Limited

2083. SHRI YOGENDRA SHARMA: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that the New India Assurance Company Limited issued advertisement in 1977 for filling in some posts on a regular basis;
- (b) whether it is also a fact that the candidates selected on the basis of a written test and interview held for the purpose were offered appointment for a period of 45 days only vide the Company's letter dated 31st February, 1978; and
- (c) if the answer to parts (a) and (b) above be in the affirmative, what are the reasons for filling the posts for the short period of 45 days when according to the advertisement the posts were to be filled on a regular basis?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) Yes, Sir.

(b) and (c) Since formal sanction for the regular posts was awaited from the

Head Office some candidates were offered termporary appointments due to exigencies of work in the first instance for a period of sixty days. Subsequently these appointments are being made on a regular

to Questions

भारतीय ग्रीद्योगिक विस्त निगम के एक श्रधिकारी द्वारा ग्रात्महत्या

2084 श्री लाखन सिंह: क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या यह सच है कि भारतीय <mark>ग्रीद्योगिक वित्त</mark> निगम के एक ग्रधिकारी ने हाल में आत्म हत्या की थी:
- (ख) क्या सरकार ने उन परिस्थितियों का पता लगाया है जिन से बाध्य होकर उते अपने जीवन का अन्त करना पड़ा; और
- (ग) यदि हां, तो इस संबंध में सरकार ने क्या कार्यवाही की है ?

-(•[Suicide by an Officer of the I.F.C.I.

SHRI LAKHAN SINGH Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that an Officer of the Industrial Finance Corporation of India committed suicide recently;
- (b) whether Government have ascertained the circumstances which compelled him to end his life; and
- (c) if so, what action Government have taken in this regard ?]

वित मंत्री (श्री एच० एम० पटेल): (क) भारतीय ग्रीद्योगिक वित्त निगम सूचना दो है कि पिछले कुछ समय में, **ग्रर्थात** गत दस वर्गों के दौरान उसके किसी ग्रिधिकारी ने आल्म हत्या नहीं की है।

(ख) तथा (ग) प्रक्त ही नहीं उठता।

+[THE MINISTER OF FINANCE (SHRI H. M. PATEL) : (a) The IndustrialFinance Corporation of India has reported that none of its officers has committed suicide in the recent past, say during the last ten years.

f[] English translation.